

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 203  
IB-342/ND/2018**

**IN THE MATTER OF:**

**M/s. Brij Associates**

**...PETITIONER**

**Vs.**

**M/s. Associated Lighting System Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 25.02.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:Mr. Prakhar Srivastava,  
Advocate**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Affidavit of service has been filed on behalf of the operational-creditor. The corporate-debtor is directed to appear and file the reply. Matter is adjourned to 20.03.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(Abni Ranjan Kumar Sinha)  
Member (J)**